

O/e

By E-Mail/Speed Post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/6226/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Dhemaj;

Dated Guwahati, the 25th July, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ.DH/2629/2024, dated 28.06.2024

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel to your native place Sivasagar and return, w.e.f. 29.06.2024 (after completion of Court works) to 30.06.2024, by the shortest possible route, as per existing Rules.

Yours faithfully,

[Signature]
25/7/24

REGISTRAR (VIGILANCE)

Copy to:- NO. HC.VII-06/6227.6229/2024/A dated 25th July, 2024

[Signature]
25.07.2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

[Handwritten initials]
26/7/24

[Signature]
25/7/24

REGISTRAR (VIGILANCE)

[Signature]
25.07.2024